

1	2	3	4	5	6	7
Tamil Nadu	28	30	19	7104	9901	11352
Uttar Pradesh	20	11	11	5205	6643	2120
West Bengal	119	138	118	129913	112997	78506
Andaman & Nicobar	1	1	—	33	991	—
Delhi	14	4	2	11888	4292	4242
Goa, Daman & Diu	1	5	1	107	255	31
Total	454	470	303	278475	272524	181439

(P)=Provisional.

(P*)=Provisional and based on returns received in the Labour Bureau till 26.12.1984

N.B.=There were no lockouts in the remaining States/Union Territories during 1982-84.

Enquiry into Gas Leakage Accident in Bhopal

143. SHRI NAVIN RAVANI :
SHRIMATI GEETA
MUKHERJEE :
SHRI ANAND SINGH :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether an enquiry has been conducted to know the causes of the Bhopal gas tragedy which occurred last month; and

(b) if so, the details of the findings ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). Government of Madhya Pradesh have set up a Commission of Inquiry headed by a Judge of the Madhya Pradesh High Court and its terms of reference, *inter alia*, cover investigation into the events and circumstances of the accident, the

adequacy of steps taken by the factory authorities and adequacy of safety measures and their implementation.

Apart from this, the CBI is investigating the criminal case registered under the Indian Penal Code against the plant authorities.

Details in this regard will be available only on completion of the inquiry and the investigations.

[Translation]

Setting up of TV Centres

144. SHRI HARISH RAWAT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of the cities in the country where Television Centres have been set up so far; and

(b) the names of the cities where such centres are propose to be set up and the time by which these would be set up there ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V N. GADGIL): (a) There are 168 TV Centres, at present, in the country, as per the statement attached.

(b) The following TV Centres are under Implementation.

1. Cuttack
2. Kurseong
3. Poonch
4. Darbhanga
5. Bettiah
6. Korba
7. Singrauli
8. Koraput
9. Neyveli
10. Siliguri
11. Pithoragarh
12. Car-Nicobar
13. Ukhrul
14. Dimapur
15. Passighat
16. Tezu
17. Jorhat
18. Diphu

The centres at S. No. 1 to 13 are expected to be set up during the current year whereas those at Sl. No. 14 to 18 are expected to be commissioned during 1986.

Proposals for further expansion of TV network during the VII Plan period are under consideration of the Government.

Statement	
S. No.	Name of Centre
1	2
1.	Delhi
2.	Bombay
3.	Srinagar
4.	Amritsar
5.	Pune
6.	Calcutta
7.	Madras
8.	Lucknow
9.	Mussorie
10.	Kanpur
11.	Jalandhar
12.	Pij
13.	Jaipur
14.	Raipur
15.	Gulbarga
16.	Hyderabad
17.	Sambalpur
18.	Muzaffarpur
19.	Bangalore
20.	Nagpur
21.	Panaji
22.	Allahabad
23.	Ahmedabad
24.	Jammu
25.	Simla
26.	Deoria
27.	Suratgarh
28.	Gauhati
29.	Itanagar
30.	Gangtok
31.	Shillong

1	2	1	2
32.	Kohima	66.	Akola
33.	Imphal	67.	Pathankot
34.	Aizwal	68.	Rae-Bareilly
35.	Agartala	69.	Sultanpur
36.	Malda	70.	Mangalore
37.	Patna	71.	Hissar
38.	Bhubaneswar	72.	Devanagere
39.	Port-Blair	73.	Nizamabad
40.	Kakinada	74.	Bhadravati
41.	Trivandrum	75.	Bareilly
42.	Indore	76.	Vellore
43.	Bhopal	77.	Munger
44.	Gwalior	78.	Surat
45.	Asansol	79.	Salem
46.	Vijayawada	80.	Agra
47.	Bhatinda	81.	Nasik
48.	Ganganagar	82.	Warangal
49.	Jodhpur	83.	Kulu
50.	Calicut	84.	Kharagpur
51.	Cochin	85.	Jhansi
52.	Jabalpur	86.	Rajamundry
53.	Tirupati	87.	Kurnool
54.	Vadodra	88.	Bilaspur
55.	Udaipur	89.	Bardhaman
56.	Kota	90.	Bikaner
57.	Tiruchirapalli	91.	Kolhapur
58.	Nellore	92.	Pondicherry
59.	Cuddapah	93.	Nainital
60.	Shahjahanpur	94.	Gorakhpur
61.	Gaya	95.	Bhavnagar
62.	Karimnagar	96.	Kodaikanal
63.	Alwar	97.	Berhampur
64.	Vishakhapatnam	98.	Patan
65.	Khetri	99.	Anantapur
		100.	Bhilwara

1	2	1	2
101.	Dhanbad	134.	Chandrapur
102.	Ahmednagar	135.	Nanded
103.	Ajmer	136.	Kumbakonam
104.	Adoni	137.	Jalgaon
105.	Bijapur	138.	Tura
106.	Jalna	139.	Bhiwani
107.	Jamshedpur	140.	Ranchi
108.	Varanasi	141.	Navasari
109.	Aurangabad	142.	Dharwad
110.	Bharuch	143.	Aligarh
111.	Purnia	144.	Rewa
112.	Rajkot	145.	Mysore
113.	Rampur	146.	Ratlam
114.	Dhule	147.	Kasauli
115.	Tezpur	148.	Cannanore
116.	Bellary	149.	Gondiya
117.	Sagar	150.	Murwara
118.	Farukhabad	151.	Moradabad
119.	Kargil	152.	Belgaun
120.	Leh	153.	Pauri
121.	Latur	154.	Burhanpur
122.	Coimbatore	155.	Barmer
123.	Amravati	156.	Hospet
124.	Dibrugarh	157.	Behraich
125.	Gadag-Betagari	158.	Sangli
126.	Faizabad	159.	Shantiniketan
127.	Sholapur	160.	Malegaon
128.	Raichur	161.	Rourkela
129.	Jaisalmer	162.	Sambhal
130.	Parbhani	163.	Bhusawal
131.	Belurghat	164.	Bhagalpur
132.	Etawah	165.	Murshidabad
133.	Mehboobnagar	166.	Palghat

1	2
167.	Silchar
168.	Dwarka

Almora Radio Station

145. SHRI HARISH RAWAT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the time by which the work of Almora Radio Station is likely to be completed; and

(b) the action proposed to be taken by Government to ensure that programmes are produced in this station itself and the same are broadcast therefrom ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) ; (a) By the end of March, 1985.

(b) This will be a fulfilled radio station, originating its own programmes. In addition, the station will relay Regional News, Assembly Review and topical programmes from Lucknow and the Central News bulletins and National programmes from Delhi.

Safety Measures in Units Like Union Carbide

146. SHRI HARISH RAWAT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of units like Union Carbide, Bhopal in other parts of the country and the details of safety measures being adopted by them; and

(b) the details of the action being taken against the people responsible for the tragedy that occurred in Bhopal ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) At present there is no other unit in India having any storage system for Methyl Isocyanate, as in case of Bhopal unit of M/s. Union Carbide of India Limited.

(b) The State authorities registered a criminal case under the Indian Penal Code & Factories Act against the plant authorities. The case was subsequently transferred to the Central Bureau of Investigations who have seized all records and documents and are actively pursuing the investigations. The District Magistrate, Bhopal had already passed orders under Section 144 of Criminal Procedure Code to restrain carrying out further production operations. The Inspectorate of Factories of the State has also not renewed the factory licence of the factory beyond 31st December, 1984 and the factory is at present closed.

Setting up of a bench of Allahabad High Court in Western U.P.

147. SHRI HARISH RAWAT : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the time by which the Commission appointed to examine the proposal for setting up a bench of the Allahabad High Court for the western districts of Uttar Pradesh is likely to give its reports ;

(b) whether the term of this Commission is being extended time and again by Government;

(c) whether Government propose to fix a final date for the submission of report by the Commission; and

(d) if not, the reasons therefor ?

THE MINISTER OF LAW AND JUSTICE (SHRI A. K. SEN) : (a) at (d). There was a demand